

foreign chartered trawlers or their Indian agents, etc.;

(c) the details of safeguards included in the new charter policy to obtain compensation from such foreign charter boats which damage Indian boats, or their nets, etc.; and

(d) if not safeguards are planned, what steps Government plant to compensate Indian boat owners for the damage incurred?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):

(a) and (b) Only two cases of damage to Indian fishing boats/gear were reported to the Government but on enquiry, these complaints were not established. The aggrieved parties also did not pursue their cases, hence the question of payment of compensation did not arise.

(c) and (d) Necessary provision for payment of compensation to the affected parties is being contemplated in legislation proposed to be introduced on Regulation of Fishing by Foreign Fishing Vessels in the Exclusive Economic Zone.

Prathama Examination

6502. SHRI ZAINUL BASHER: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to refer to the reply given to Unstarred Question No. 4052 dated 14th July, 1980 regarding admission in 11th

Classes to students passing Prathama Examination and state:

(a) whether Hindi alone is recognised equivalent to the Matriculation standard for passing out of Prathama Examination of Hindi Sahitya Sammelan (Hindi Vishwavidyalaya);

(b) if so, why the institution conduct examinations in other subject; and

(c) what will be the fate of those who have passed examination in other subjects with Hindi?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) Yes, Sir.

(b) and (c) Since education at school level is the primary responsibility of the State Government, it is for the Government of Uttar Pradesh to look into the matter from whom report has been called for.

Additional Area Brought under Irrigation

6503. SHRI T. DAMODAR REDDY: Will the Minister of IRRIGATION be pleased to state the additional area of cultivated land brought under irrigation during the year 1980 and the corresponding years 1977, 1978 and 1979?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): The additional irrigation potential created during the year 1977 to 1980 are as under:—

(Million ha.)

	Major and Medium	Minor	Total
1977-78	1.183	1.000	2.283
1978-79	1.043	1.300	2.243
1979-80	0.751	1.400	2.151
1980-81	0.957	1.500	2.457 (Target)